

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : CKPL Steels Pvt. Ltd.
Vs
Ashok Magnetics Ltd.

MAIN PETITION NUMBER : CP/551/IB/2017
(IA/MA) APPLICATION NUMBERS

New Application IA/911(CHE)/2024, IA/366(CHE)/2024, IA/365(CHE)/2024

COMMON ORDER

IA/911(CHE)/2024

Present: Shri. Ramasamy Meyyappan, Ld. Counsel for the Liquidator/
Applicant.

This application has been filed to take on record the 22nd Progress Report for the quarter ended 31.03.2024.

It is stated that the Financial Creditors had opted out from the liquidation stating that they wanted to realized the assets under Section 52 of IBC, 2016. We are informed that there are some pending applications.

Ld. Counsel for the Applicant submits that the Liquidator has invited the scheme. Earlier there was a stay order from Hon'ble NCLAT which stay has been vacated vide order dated 10.07.2023.

The Liquidator needs three months time to complete the process.

Ld. Counsel for the Applicant submits that the applications under PUFEE transactions have been filed, however, they have not been listed pending defects. He states that now the defects have been removed.

Registry is directed to list the matter in the first week of May, 2024.

IA/366(CHE)/2024

IA/365(CHE)/2024

Present: Shri. B. Vijay, Additional Government Pleader for the Applicant/Commercial Taxes & Registration Department.

Shri. Ramasamy Meyyappan, Ld. Counsel for the Respondent.

IA/366(CHE)/2024 has been filed seeking setting aside the order dated 19.01.2021 vide which the claim of the Applicant was rejected.

IA/365(CHE)/2024 has been filed seeking condonation of delay of 1094 days in filing the above application.

Reply be filed within two weeks from today and copy be served.

List the applications for hearing on **20.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs